NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **09.07.2025** (WEDNESDAY)

CHENNAI BENCH (HYBRID MODE)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 312/2025 For Stay IA No. 927/2025 To dispense with IA No. 928/2025	Religare Finvest Ltd Vs Chennai Sheltrex Homebuyers Welfare Association (CSHBWA) & Anr.	Mr. Ashwin Shanbhag	
2.	Comp App (AT) (CH) (Ins) No. 313/2025 Delay in refiling IA No. 937/2025	Religare Finvest Ltd Vs N Kumar, Monitoring Committee Member of Sheltrex Developers Pvt Ltd & Anr.	Mr. Ashwin Shanbhag	
3.	Comp App (AT) (CH) No. 57/2025 For Exemption IA No. 616/2025 For Stay IA No. 617/2025 For Additional Docs IA No. 924/2025	S. Venkateshwar Reddy & Anr. Vs Narasimha Vara Prasad Anala & 69 Ors.	Ms. Anusha Moturi	
4.	Comp App (AT) (CH) (Ins) No. 136/2025 For Condone Delay IA No. 363/2025 Delay in re-filing IA No. 919/2025	RR Techno Mechanicals Pvt Ltd & Anr. Vs MOC Dies and Moulds Pvt. Ltd.	Mr. R Padmanabhan, PCS	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 25/2021 To Dispense with IA No. 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr. A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
6.	Comp App (AT) (CH) (Ins) No. 177/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad, RP of Vaksh Steel Pvt Ltd & 2 Ors.	Mr. Adtihya Reddy	Ms. A Sandhya Rani R1 Mr. Y Suryanarayana R2 Mr. Shabeer Ahmed R3

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7.	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 & 316/2025 For Directions IA No. 267/2022 & 821/2024	Bennet Property Holdings Company Ltd Vs The Liquidator, In the Liquidation of Biodiversity Conservation (India) Pvt Ltd & Anr.	Ms. Shristi Widge Ms. Geethika MA	M/s Link Legal Ms. Pooja Mahajan R2
8.	Comp App (AT) (CH) (Ins) No. 32/2023 For Stay IA No. 120/2023 To implead IA No. 634 & 635/2023	Nerella Hemanth Nagar Kumar Vs Pattabi Enterprises & Anr WITH	Mr. TK Bhaskar	Mr. Anirudh Suresh-R1 Mr. Pranava Charan MG -R2
9.	Comp App (AT) (CH) (Ins) No. 276/2024 For Stay IA No. 733/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
10.	Comp App (AT) (CH) (Ins) No. 277/2024 For Stay IA No.734/2024	Hemanth Naga Kumar Nerella, Suspended Director Vs Rajesh Chillale, RP of Corporate Debtor & 2 Ors	Mr. Varun Srinivasan	Mr. Bendi Raviteja R1 Mr. B Dhanaraj- R2 Mr. Avinash Krishnan Ravi- R3
11.	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt Ltd & 2 Ors	Mr. Pranava Charan	Mr. Anoop Prakash Awasthi- R3
12.	Comp App (AT) (CH) (Ins) No. 12/2024 For Stay IA No. 48/2024 For Exemption IA No. 49/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd Vs Span Engineers &2 Ors	Ms. Niranjana Pandian	Legalserve & Associates- R1 Mr. TK Bhaskar R3
13.	IA No. 765/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 145/2025 To dispense with IA No. 391/2025	Precious Energy Holdings Vs State Bank of India & 18 Ors.	Mr. Vishnu Mohan	Mr. Edward James- R1 Mr. P Giridharan- R17 R18
14.	IA No. 582/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025	Assistant Commissioner, State Goods and Services Tax Dept. Vs CA Rajendran PR, RP of Asten Realtors Pvt Ltd & Anr	Mr. EK Kumaresan	

15.	IA No. 747/2025 (For Condone Delay) in	B Vijayvardhan Vs Dr. KV Srinivas,	Mr. M Maharshi Viswaraj	
	Comp App (AT) (CH)	Liquidator & Anr		
	(Ins) No. 263/2025 For Stay	WITH		
	IA No. 748/2025			
16.	Comp App (AT) (CH)	Dr. KV Srinivas	Mr. KSS Yasaswi	
	(Ins) No. 264/2025	Insolvency Professional		
	For Stay	Vs		
	IA No. 750/2025	State Bank of India		
		SAMB-II, Hyderabad &		
		Anr.		
17.	IA No. 909/2025	Vijaya Kannan &	Mr. Kishore	
	(For Additional Docs)	2 Ors Vs	Balasubramanian	
	in Comp App (AT) (CH)	TruPro Insolvency		
	(Ins) No. 278/2025	Services LLP & 7 Ors		
	For Exemption	Services EEF & 7 Ors		
	IA No. 784/2025	WITH		
18.	IA No. 910/2025	Senthilkumar J &	Mr. Kishore	
	(For Additional Docs)	2 Ors	Balasubramanian	
	ìn	Vs		
	Comp App (AT) (CH)	TruPro Insolvency		
	(Ins) No. 279/2025	Services LLP & 13 Ors		
	For Exemption			
	IA No. 785/2025			

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To Vacate Stay IA No. 493/2025	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivas Bhattad, RP of G K Industrial Park Pvt. Ltd. & 3 Ors. WITH	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
20.	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023	KG Muralidharan Vs Sachin Shrinivas Bhattad, RP of G K Industrial Park Pvt Ltd & 3 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3 Mr. Anirudh Krishnan R4
21.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt Ltd Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
22.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1

23.	Comp App (AT) (CH)	Premier Chennai	Mr. Anirudh Krishnan	Mr. P Raj Kumar
	(Ins) No. 263/2023	Properties Limited		Jhabakh- R1
	For Exemption	Vs		Mr. Bhagavath
	IA No. 824/2023	Sachin Srinivas		Krishnan- R3
	,	Bhattad, RP & 2 Ors		

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App AT) (CH) (Ins) No. 201/2024	Mallidi Varahagiri Reddy & Anr. Vs Smilecare Multispecialty Hospitals India Pvt Ltd & 3 Ors.	Ms. K Subbu Ranga Bharathi	Ms. JVL Bharati R1 R2 Mr. Arvind Rajagopal R4
25.	Comp App (AT) (CH) (Ins) No. 333/2024 To dispense with IA No. 899/2024	Sundaram Home Finance Ltd Vs CA G Murali, Liquidator of Butta Infrastructure Pvt Ltd	Mr. Sathiyanarayanan	Mr. Y Suryanarayana
26.	Comp App (AT) (CH) (Ins) No. 468/2024 For Stay IA No. 1276/2024	CA Mahalingam Suresh Kumar, RP of Real Value Promoters Pvt Ltd Vs Ramaswamy Damodaran & 3 Ors.	Mr.AG Sathyanarayana	Mr. Suhrith Parthasarathy R4
27.	Comp App (AT) (CH) (Ins) No. 111/2025 For Exemption IA No. 312/2025 For Stay IA No. 313/2025 For Additional Docs. IA No. 314/2025	Yashash Commodities Pvt Ltd Vs Madhusudhan Rao Gonugunta, Liquidator & Anr	Ms. Aditi Sharma	Ms. Mumaneni Vazra Laxmi- R1
28.	Comp App AT) (CH) (Ins) No. 242/2025 For Stay IA No. 680/2025 For Urgent Listing IA No. 681/2025	State Bank of India & 2 Ors. Vs S Palaniappan Erstwhile Liquidator of Nathella Sampath Jewelry Pvt Ltd	Mr. Edward James	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
29.	TA (AT) No. 52/2022 (Comp App (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
30.	TA (AT) No. 169/2021 (Comp App (AT) (Ins) No. 894/2020)	I & B Engineers Pvt Ltd Vs Scorpio Engineering Pvt. Ltd.	Mr. G Sriram	

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31.	TA (AT) No. 256/2021 (Comp App (AT) (Ins) No. 28/2021 For Stay IA No. 70/2021)	The Kerala State Pollution Control Board & Anr. Vs Merchem Ltd & 23 Ors.	Ms. Rema Smrithi VK	Mr. Aditya Verma R1
32.	Comp App (AT) (CH) (Ins) No. 318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs TV Balasubramanian, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan R1
33.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
34.	Comp App (AT) (CH) (Ins) No. 280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
35.	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024 Delay in filing docs. IA No. 1116/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt Ltd & 2 Ors	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair R1 Ms. Deepa Harigovind R2 Mr. Babu Karukapadath- R3
36.	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd	Mr. ST Raja	Ms. Anuradha Bisani
37.	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
38.	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
39.	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infratech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. CS Anuradha Bisani
40.	Comp App (AT) (CH) No. 34/2024	John Frederick Powath & Anr. Vs Dhanam Publications Pvt. Ltd & 4 Ors.	Mr. Jagan Abraham M George	Mr. Isaac Thomas R1 R2-R4
41.	Comp App (AT) (CH) (Ins) No. 179/2024 For Exemption IA No. 488/2024 For Stay IA No. 489/2024	Phoenix ARC Pvt. Ltd. Vs Jossy Stephen Kattur, RP of Kerala Chamber of Commerce & Industry & 2 Ors	Mr. Suresh Dutt Dobhal Ms. Abitha Banu	Mr. Akhil Suresh- R1 Mr. Avinash Krishnan Ravi- R3

02.00 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
1.	Contempt Case (AT) No. 5/2023 in Comp App (AT) (CH) (Ins) No. 302/2021	Venkata Sivakumar V, Erstwhile Liquidator of The Jeypore Sugar Co. Ltd Vs Rajesh Kumar General Manager-IBBI & 3 Ors.	Mr. V Venkata Sivakumar Party-in-person	Respondents Mr. SR Sundar- R1-R3
2.	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors.	Mr.S Sathiyanarayana	Mr.S Kumaran-R2 R3 Mr. V Venkata Sivakumar- R4
3.	Comp App (AT) (CH) (Ins) No. 358/2022 To Dispense with IA No.821/2022 For Stay IA No. 818 & 1094/2022, 868 & 869/2023 To Implead IA No. 937/2022	Babu Manoharan Jaikumar Christhurajan Vs Umesh Garg Liquidator of Jeppiaar Cements Pvt. Ltd. & 2 Ors.	Mr. G Sudhakar	Mr. Abhishek Anand R1, R2
4.	Comp App (AT) (CH) (Ins) No. 352/2023	V Venkata Sivakumar, Liquidator of Rathna Stores Pvt. Ltd. Vs UCO Bank Ltd	Mr. V Venkata Sivakumar Party-in-person	Mr. Surya Teja SS Nalla
5.	Comp App (AT) (CH) (Ins) No. 02/2024 For Exemption IA No. 11/2024 For Condone Delay IA No. 12/2024	SEI Tejas Pvt Ltd Vs Novus Green Energy Pvt Ltd	Mr. V Venkata Sivakumar	Mr. Y Suryanarayana
6.	Comp App (AT) (CH) No. 18/2024 For Stay IA No. 313/2024 For Substitution IA No. 144/2025	Jeppiaar Fishing Harbour Muttom Pvt Ltd & Anr. Vs Jeppiaar Sheela	Mr. Dominic Savio Joseph	Mr. R Swarnavel
7.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Regeena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors	Mr. Sanjeev Kumar KP	

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

Copy to:

l. Notice Board

2. Website: www.nclat.nic.in